

Annexure - 2

Satra Properties (India) Ltd

Date of Commencement of CIRP- 03/08/2020

List of Creditors as on - 27/02/2024

List of unsecured financial creditors (other than financial creditors belonging to any class of Creditors)

Sl. No.	Name of Creditor	Details of Claim received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any Mutual dues, that may be set-	Amount of Claim not admitted	Amount of Claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?					
1	Neon Laboratories Ltd.		30,305,675	30,305,675	Unsecured			0.84%		-	-	Note- 2
2	U.Y. FinCorp Ltd.		149,635,069	149,635,069	Unsecured			4.17%		-	-	
3	Zircon Traders Ltd.		9,129,990	9,129,990	Unsecured			0.25%		-	-	
4	Anish & Jigisha Shah		8,019,594	-	Unsecured			0.00%		8,019,594	-	Note- 3
5	Gajendra Investments Ltd.		264,344,576	251,643,876	Unsecured			7.01%		12,700,700	-	
6	Ultra LifeSpace Private Ltd.		375,108,586	-	Unsecured			0.00%		375,108,586	-	Note-4
7	Pratiti Trading Pvt Ltd.		59,441,216	58,342,705	Unsecured			1.63%		1,098,511	-	Note- 5
8	Divyagyan Trading Private Limited		4,355,684	3,855,684	Unsecured			0.11%		500,000	-	Note-6
9	Suraksha Realty Ltd		33,610,960	-	Unsecured			0.00%		-	33,610,960	Note-7
10	Kasam Holding Pvt. Ltd.		40,000,000	40,000,000	Unsecured			1.11%				
	Total		933,951,350	542,912,999				15.12%		397,427,391	33,610,960	

Note on claims

	Particulars
2	As per books it is treated as a loan. So despite absence of documents it is treated as a loan and hence FC. In books interest is calculated upto Mar'20.
3	No allotment letter issued. Part money has been refunded. Hence, not a Financial Creditor. Claimant asked to submit form F.
4	IA 199/2021 dismissed by Hon'ble NCLT, Mumbai.
5	Vide order of Hon'ble NCLT, Mumbai, dated 19/12/2023, the interest of Rs. 306512/- is considered and TDS of Rs. 30652 is deducted.
6	From the date of default on 9.7.2017 3 yrs expires on 8.7.2020. However, case under 138/142 of NI act 1881 and civit suit filed in 2017. Payment received in July 2020 accounted. KYC to be completed
7	To submit the appropriate claim Form for classification in the right category - Other Creditors. Balance confirmation and ledger statement called for. Details received. Claimed not a FC. Last chance given to submit form F.